

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 124 OF 2016

Dated: 26th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Rajasthan Renewable Energy Corporation Ltd.Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Anr.Respondent(s)**

Counsel for the Appellant(s) : Ms. Susan Mathew
Mr. D.C. Gupta

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for R-1
Mr. Sandeep Taneja and
Mr. Ankit Shah for R-2
Mr. Sandeep Pandya
Ms. Shirani Jharia

ORDER

Admit. Mr. Raj Kumar Mehta takes notice on behalf of Respondent No.1.
Mr. Sandeep Taneja takes notice on behalf of Respondent No.2. They may file
reply on or before 23.06.2016 after serving copy on the other side. Thereafter,
rejoinder, may be filed on or before 08.07.2016 after serving copy on the other
side.

List the matter on **11.07.2016.**

**(I.J. Kapoor)
Technical Member
mk/jp**

**(Justice Ranjana P. Desai)
Chairperson**